

Serial No. 27/25  
As per Register of Notary

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BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE  
BENCH, KOLKATA

Original Application No. 161/2024/EZ

In the matter of:

Jagriti Bhattacharya

... Applicant

Versus

The State of West Bengal & others

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 9

I, Lovely Mukherjee, wife of Subhajyoti Mukherjee, aged about 61 years, by occupation – Service, by religion – Hindu, residing at BL-R, Flat – 3, 40/1, Tangra Road, Government Housing Estate, Kolkata – 700 015, do hereby solemnly affirm and say as follows:

1. I am at present holding the post of the Executive Officer, South Dum Dum Municipality, I have made myself acquainted with the facts and circumstances of the present case. I am competent to affirm this affidavit.
2. In terms of the order dated 4.11.2024, passed by the Hon'ble Tribunal, the respondent no. 7 submitted an affidavit stating the reasons for inability to supply the required amount of water as per sanctioned plan before the Hon'ble Tribunal on 23.12.2024.

3. In course of hearing on 23.12.2024, the Hon'ble Tribunal was pleased to direct the respondent no. 7 to file a supplementary



01 MAY 2025

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affidavit indicating the per capita supply of drinking water in the said area.

4. The Assistant Engineer, South Dum Dum Municipality prepared a report regarding supply of drinking water per capita per head per day in the said area. A copy of the report dated 24.02.2025 is annexed hereto and marked as "ANNEXURE-R/2".

5. From the said report dated 24.02.2025, it appears that per capita per head per day supply of drinking water in the area is 94.85 Ltr.

6. This affidavit may kindly be treated as part of the affidavit on behalf of the respondent no. 7 dated 19.12.2024.

7. The statements made in paragraphs 1, 2, 3 and 4 true to my knowledge, those made in paragraph 5 information derived from the records and those made in paragraphs 6 are my humble submission before this Hon'ble Tribunal.

Prepared in my office

*Mousumi Bhawal*  
Advocate

*Lovely Mukherjee*  
Deponent

Identified by me

*Mousumi Bhawal*  
Advocate **Identified by me**  
**Advocate**

Date:

Place:

**Identified and sworn to before me on Identification**



*flor*  
**PARAMITA PAL**  
City Civil Court  
Kolkata  
Reg. No. 083/2022

**01 MAY 2025**

ANNEXURE - R/2

# South Dum Dum Municipal Office

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Order from the Executive

## OFFICE NOTE

### REPORT

Ref : O.A. 161/EZ/2024

As Census, UMDA total population = 284646 nos of the said area.

We get water 6 MGD.

Therefore 1 MGD = 10,00,000 Gallon

and 1 Gallon = 4.5 Ltr

As per British Conversion Table.

Above population list Per Capita Per Head Per Day

$$= \frac{6 \times 10,00,000 \times 4.5}{284646}$$

$$= 94.85 \text{ Ltr.}$$

*AP*  
*24/02/25*  
Assistant Engineer  
South Dum Dum Municipality



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AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NO. 7

Advocate-on-Record:

Ms. Mousumi Bhowal, Advocate

High Court, Calcutta

Bar Association Room no. 12

Phone – 9339697329

Email: [mousumibhowal22@yahoo.in](mailto:mousumibhowal22@yahoo.in)

Enrolment No. WB/1170/2007

01 MAY 2025